

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

35. TCP 42/2016

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

**NAME OF THE PARTIES: - Badrinath Udaysingh Rathod & Ors.**  
**V/s**  
**Shri Narsima Chemo Pharma Pvt Ltd &**  
**Ors**

**Section: 241-242 of Companies Act, 2013**

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**ORDER**

Adv. Abhay Itagi appeared for the Petitioner. None appeared for the Respondent. Registry as well as counsel for the Petitioner is directed to issue court notice to the Respondent intimating the next date of hearing. List this matter on **22.01.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**